

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CAs No.201/2017, 206/2017, 169/2017 & 6/2018**

**IN**

**CP (IB) No.06/Chd/CHD/2017**

**(Decided matter)**

In the matter of:

M/s Hind Motors India Ltd.

...Petitioner.

Present: Mr.Nishant Bhardwaj, Advocate for Mr.Arjun Pratap Atma  
Ram, Advocate for petitioner.  
Mr.Anil Kumar Aggarwal, Advocate for Ex-Director Ashish  
M.Gupta, Respondent No.1.

Mr.Anil Kumar Aggarwal, Advocate representing the  
Ex-Director of the company Mr.Ashish M.Gupta, submits that in Company  
Appeals (AT) (Ins) No.239 of 2017, 240 of 2017 and 241 of 2017, the  
liquidation proceedings in respect of the corporate debtor have been  
stayed. The matter is fixed before the Hon'ble Appellate Tribunal on  
25.01.2018. List the matter on 22.02.2018.

Sd/-  
(Justice R.P.Nagrath)  
Member (Judicial)

January 23, 2018.  
Ashwani